

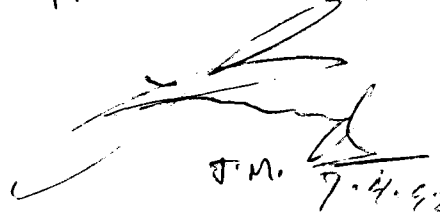
D. 26/91

AS

07/4/93

Hon'ble Mr. S. N. Prasad, J.M.

Case called on several times
at intervals. Dr. D. Chandra, learned
counsel for the respondent is present.
None responds on behalf of the app-
licant. This is note-worthy that on
last ~~on~~ four consecutive dates, none
responds on behalf of the applicant,
and perusal of records reveals that
Dr. D. Chandra, learned counsel for the
respondent were present on 12/2/93,
30/3/93 and on 06/4/93. It appears that
applicant has lost interest. The
application of applicant is dismissed
for default of the applicant and for
non-prosecution.


J.M. 7.4.93

on